## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.46/ 2017	-	Admission	230/ 232	Broadcom Semiconductor India Pvt. Ltd., & 3 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

1. Kaghuram Cadambi

Applicant

Syll 2

C. K. Nandakumar 9900039859

Counsel for petitioners is present. As many matters are listed for orders, hence this matter is listed to 17.07.2017.

MEMBER (J)

MEMBER (T)